

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 29.01.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Mali Ram Pareek , Advocate,	S.B.CivilMisc.Appeal No.477/2011,Smt.Laxmi V/s Madhu & Anr	Mr.Sugan mal Parihar & Siddhath Parihar	Mr.S.N.Bhat & Akshay Dave
08.	Shri Farzand Ali Advocate	S.B.CivilMisc.Pet.No.146/ 2015,Smt. Kavita Chandal V/s Mahesh Chandra	Mr.Ramniwas Choudhary
03.	Shri Harish Purohit,Advocate	S.B.CivilMisc.Tr.Pet.144/2015, Smt.Kavita / Vinod kumar	Mr.S.S.Sisodia	Ms.Aruna Negi
04.	Shri Pankaj Ravindra Mehta,Advocate	S.B.CivilMisc.Tr.Pet.No.Smt.Ch andu @ Leela V/s Gajendra Parihar	Mr.H.M.Sarasawat & J.P.Bishnoi	Mr.Ismail Serani

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01.	Shri B.S.Shandu , Advocate,	D.B.Civil Misc.Appeal . No.1293/2014,Smt.Anju Sharma V/s Hemant Sharma.R.H.J.S	Mr.Vishal Sharma	Mr. C.S.Kotwani
02.	Smt.Meena Kothari Advocate	S.B.Criminal Misc.Pet.No.2787/2015,Vikas Bajaj @ Jolly V/s Sate & Anr	Mr.D.S.Thind	Mr.Umesh Shrimali

DY. SECRETARY
RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR

" Help The Needy -- Timely Help May Create History "